

Central Administrative Tribunal
Principal Bench: New Delhi

(B)

OA No. 906/2001

New Delhi this the 7th day of November, 2001

Hon'ble Mr. Shanker Raju, Member (J)

Surinder Pal Singh
Commissioner of Central Excise and Customs
Vishakhapatnam
R/o 21-D, New Cantt Road,
Dehradun, Uttranchal

-Applicant

(By Advocate: Ms. Asha Barmola)

Versus

Union of India
Through the Secretary
Ministry of Finance
Department of Revenue
New Delhi.

-Respondent

(By Advocate: Mrs. Neelam Singh for
Shri R.N. Singh)

ORDER (Oral)

Learned counsel for applicant seeks to withdraw this OA with liberty to assail the cause of action on completion of the disciplinary proceedings in accordance with law. The applicant is at liberty to take all the legal pleas which she has taken in the present OA. OA is dismissed as withdrawn. No costs.

S. Raju

(Shanker Raju)
Member (J)

cc.